

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3488
ANSWERED ON:16.04.2010
SCAM IN SUPPLY OF MEDICINES IN CGHS
Yadav Shri Ranjan Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a scam has come to the notice of the Government concerning pilfering of medicines and equipment meant for supply to the Central Government Health Scheme (CGHS) dispensaries and selling them in the open market in Delhi recently;
- (b) if so, the details thereof alongwith the worth of such medicines and equipment;
- (c) the action taken against the employees/private medical shop owners; and
- (d) the preventive measures taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) One case of pilferage was reported from CGHS wellness Centre, Vivak Vihar, Delhi. SIT Crime Branch, Delhi have reported vide letter no. 1903/R.ACP.SIT dated 7.12.2009 that they have arrested Sh. Revti Prasad Sharma, store Keeper, Vivak Vihar on 5.12.2009 and Sh Mithun Tyagi, Computer, CGHS Wellness Centre Yamuna Vihar on 6.12.09.

Sh. Revti Prasad Sharma, Store Keeper has been suspended and the service of Sh. Mithun Tyagi, Computer Operator has been terminated.

(d) The preventive measure are as under:

Surprise Check and inspection by Additional Director (EZ).

Computerization of all Wellness Centres.

Random inspection by the CMO I/c or any Medical officer delegated with the responsibility.

20% of Medicines procured through local Chemist are to be certified by CMO I/c.

(1) With the Computerization of Wellness Centres and MSD distribution of drug from MSD to Wellness Centres, issue of drug to beneficiaries by Wellness Centres and life saving drug to beneficiaries from has already been made online.

(2) Additional Director zones and other Senior officials of CGHS regular inspection of Wellness Centres to monitor procurement, distribution and storage of drugs.

(3) A task force has been constituted to check further pilferage of medicines and Equipment.

(4) MOHFW in a meeting held with manufactures and supplier of drugs on 22.12.09 have been asked to;

(a) Supply drugs with stamp "CGHS supply not for sale" with indelible ink and with barcode.

(b) If they notice any unethical practice, it may be brought to the notice of AD (MSD), Director CGHS and MOHFW.